## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/721/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: SIRAJ & RENU

NAME OF THE RESPONDENT(S)

: URBANEDGE HOTELS PVT LTD

**UNDER SECTION** 

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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## ORDER

Counsel for both the parties present. Counsel for Corporate Debtor prayed time for filing a reply. At request, time is enlarged with a direction to file a reply before the next date of hearing. The matter is posted for arguments. Put up on 08.02.2018 at 10.30 AM.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)